## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) T.v.P. Sai Vilai W Hari Shahari

J.v. Savil.

2) Bikanthikyan for S. Ramasabsannian LASCOLIAN

## **ORDER**

Counsel for petitioner called but absent. No representation. Counsel for R3 present. Counsel for R1, R2 and R4 to R7 present. Time extended for filing of rejoinder. Put up on 14.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)